GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA STARRED QUESTION NO. 329

ANSWERED ON 12.08.2025

FIFTEENTH FINANCE COMMISSION GRANTS

†*329. SMT. KAMLESH JANGDE: SHRI PRAVEEN PATEL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total amount of grants disbursed under 15th Finance Commission to Rural Local Bodies/Panchayati Raj Institutions during the financial year 2024-25, State-wise;
- (b) whether the Government has collected data regarding the number of families or individuals directly benefited from the projects funded through such grants in the beneficiary States;
- (c) if so, the details thereof, during the financial year 2024-25, State and year-wise;
- (d) the steps taken to ensure transparency and accountability in the utilisation of such Commission grants by Panchayati Raj Institutions in all the beneficiary States including Chhattisgarh; and
- (e) the district-wise details of the projects funded out of 15th Finance Commission (XV-FC) grants by the Government in Rajasthan?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 329 FOR AN ANSWER ON 12.08.2025 REGARDING 'FIFTEENTH FINANCE COMMISSION GRANTS'

- (a) The details of grants disbursed/released under Fifteenth Finance Commission (XV FC) to Rural Local Bodies/Panchayat Raj Institutions for Financial Year 2024-25, State-wise, is given at **Annexure-I.**
- (b) No, Sir.
- (c) Does not arise.
- (d) To ensure transparency and accountability in the utilisation of Central Finance Commission grants by Panchayati Raj Institutions in the States, including Chhattisgarh, a portal has been made available to State Governments for concurrent monitoring at the State, District, and Block levels. In April 2020, the Ministry launched the eGramSwaraj web portal (https://egramswaraj.gov.in), which integrates all financial functions of Panchayats—from planning to payment. The progress data obtained from this system is displayed on the portal for monitoring.

States can utilize the eGramSwaraj application to systematically oversee the use of Central Finance Commission grants. Through its Planning module, States track how PRIs incorporate local needs into their development plans, ensuring alignment with budgetary provisions. The Progress Reporting module enables monitoring of physical and financial progress related to grant-funded activities, while the Accounting module ensures detailed tracking of financial transactions and expenditure patterns. Together, these features provide States with a comprehensive understanding of grant utilization, enabling more effective and transparent allocation and management of resources.

To further enhance transparency, the Ministry has integrated eGramSwaraj with the Public Financial Management System (PFMS) for Gram Panchayats (GPs), facilitating realtime digital payments to vendors and service providers. Additionally, the AuditOnline application was launched in April 2020 to enable online auditing of Panchayat accounts and their financial management. This tool supports transparent utilization of Central Finance Commission funds and strengthens Panchayat-level financial oversight.

(e) As per the information provided by the State Government of Rajasthan, the district-wise details of the 15th Finance Commission Grant in Rajasthan is given at **Annexure-II**.

(Annexure referred to in reply to part (a) of the Lok Sabha Starred Question No. 329 answered on 12.08.2025)

State-wise details of grants disbursed/released under Fifteenth Finance Commission to Rural Local Bodies/Panchayat Raj Institutions for Financial Year 2024-25

Sl. No.	States	Grants released/disbursed			
		(Rs. in crore)			
1	Andhra Pradesh	2109.97			
2	Bihar	4109.01			
3	Chhattisgarh	1185.25			
4	Gujarat	1271.50			
5	Haryana	1012.51			
6	Himachal Pradesh	229.19			
7	Karnataka	2133.25			
8	Kerala	1334.00			
9	Madhya Pradesh	1629.45			
10	Maharashtra	3169.72			
11	Odisha	1851.00			
12	Punjab	788.90			
13	Rajasthan	2803.69			
14	Sikkim	32.34			
15	Tamil Nadu	2270.74			
16	Tripura	156.31			
17	Uttar Pradesh	7994.00			
18	Uttarakhand	234.91			
19	West Bengal	3472.22			
	Total	37787.96			

Annexure II

(Annexure referred to in reply to part (e) of the Lok Sabha Starred Question No. 329 answered on 12.08.2025)

District-wise details of the projects funded out of Fifteenth Finance Commission grants in Rajasthan

(Rs. in crore)

Sl. No.	Name of District	2020-2	2021-2 2	2022-2	2023-2	2024-25
1	Ajmer	106.71	78.86	81.66	77.25	87.61
2	Alwar	169.66	125.38	129.83	122.83	127.16
3	Banswara	139.19	102.86	106.51	100.77	96.21
4	Baran	84.81	62.67	64.90	61.40	58.17
5	Barmer	188.58	139.36	144.31	136.53	153.55
6	Bharatpur	118.22	87.36	90.46	85.58	79.47
7	Bhilwara	136.64	100.97	104.56	98.92	101.58
8	Bikaner	151.16	111.71	115.67	109.43	123.14
9	Bundi	83.54	61.73	63.92	60.48	66.28
10	Chittorgarh	97.25	71.86	74.42	70.40	72.16
11	Churu	108.33	80.05	82.90	78.43	88.58
12	Dausa	103.46	76.46	79.17	74.90	65.54
13	Dholpur	75.15	55.54	57.51	54.41	43.41
14	Dungarpur	110.96	82.00	84.91	80.33	74.28
15	Ganganagar	120.80	89.27	92.44	87.46	83.24
16	Hanumangarh	102.61	75.83	78.52	74.29	76.33
17	Jaipur	183.79	135.82	140.64	133.06	153.27
18	Jaisalmer	122.85	90.79	94.01	88.94	104.52
19	Jalore	117.13	86.56	89.64	84.80	86.87
20	Jhalawar	91.10	67.33	69.72	65.96	61.63
21	Jhunjhunu	99.14	73.26	75.86	71.77	67.57
22	Jodhpur	170.08	125.69	130.15	123.13	141.76
28	Karauli	101.34	74.89	77.55	73.37	63.65
23	Kota	66.93	49.46	51.22	48.45	46.32
24	Nagaur	172.25	127.29	131.81	124.70	131.51
25	Pali	123.20	91.04	94.28	89.19	94.30
26	Pratapgarh	80.91	59.79	61.91	58.57	49.63
27	Rajsamand	74.19	54.83	56.77	53.71	52.52
29	Sawai Madhopur	87.59	64.73	67.03	63.41	53.26
30	Sikar	117.60	86.90	89.99	85.14	86.64
31	Sirohi	78.17	57.76	59.82	56.59	52.37
32	Tonk	91.10	67.33	69.72	65.96	70.65
33	Udaipur	187.58	138.62	143.54	135.80	142.53
	Total	3862.00	2854.00	2955.34	2795.94	2855.71
